GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.2670
TO BE ANSWERED ON 17TH MARCH, 2020

VOLUNTARY RETIREMENT BY DOCTORS AT DR. RML HOSPITAL, DELHI

2670. SHRI RAM NATH THAKUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of doctors of Dr. RML Hospital, Delhi who sought VRS during the period 2018-19, the details thereof; and

(b) whether VRS was denied to any of them, if so, the reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): Two doctors of Dr. RML Hospital had sought Voluntary Retirement from service in 2018.

The request of one of the two above referred doctors has not yet been agreed to by the competent authority. The explanation of the said doctor has been sought vide Office Memorandum dated 02.11.2018 to explain his conduct in taking up commercial assignment without prior permission of the Government as per Rule 10 of Central Civil Services (Pension) Rules, 1972 for which he is liable to be proceeded against.

Based on the explanation submitted by the officer, his request for voluntary retirement from service is under re-consideration in this Ministry.